

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 985/2019

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

WITH

Original Application No. 986/2019

In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur

Nagar Uttar Pradesh

WITH

Original Application No. 528/2023

News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village"

WITH

Original Application No. 934/2024

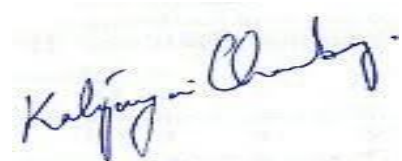
Rajat Verma Applicant

SUBMISSION BY AMICUS CURIAE ON COMPLIANCE OF RECOMMENDATIONS
DATED 23.01.2025

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Dated: 01.04.2026
New Delhi



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MOST RESPECTFULLY SHOWETH

1. The Hon'ble Tribunal vide order dated 03.02.26 had directed the Amicus as under:
“2. Thereafter, the fresh report has been filed by the concerned District Magistrates and the State of UP. Learned Amicus Curiae is permitted to examine the same and prepare a table disclosing if the action taken in those reports is as per the timeline and the progress which has been made in the meanwhile for compliance of the recommendations of the Amicus Curiae...”
2. That the present submission is being filed by the Learned Amicus Curiae in compliance with the directions issued by this Hon'ble Tribunal vide order dated 03.02.2026, whereby the Amicus Curiae was directed to examine the fresh reports submitted by the concerned District Magistrates and the State of Uttar Pradesh, and to prepare a tabulated assessment indicating whether the actions taken are in accordance with the prescribed timelines, along with the progress achieved towards implementation of the recommendations.
3. That the recommendations issued earlier were aimed at addressing serious concerns relating to environmental pollution, public health risks, and contamination caused by hazardous substances including chromium, mercury, and other heavy metals in the affected districts of Kanpur Nagar, Kanpur Dehat, and Fatehpur. Timely and effective compliance with these recommendations is therefore critical to safeguarding environmental and human health.

4. Following is the compliance/ execution of the 22 recommendations with timeline (as provided by the Responding State and departments):

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<p>1. RO – NF Water Plants: Clean Water for All Domestic Purposes at centralised and de-centralised installed RO- NF systems (Identify the usage of wells/handpumps/ borewells/ water source for animals and agriculture)</p> <p>Proposed Timeline: within 2 Months</p> <p>Agreed/ recommended Timeline by the State:</p> <ul style="list-style-type: none"> • Pipeline in Juhi baburiya- 3 months • Water supply in Afeem Kothi- 9 months • Pipe water for Godharoli- timeline- 15.04.25 • Within 45 days Ashapur will get pipeline 	<p>Kanpur Nagar</p> <p>Point 7 (pg. 4455)</p> <ul style="list-style-type: none"> • Zone 3, Municipal Corporation, Kanpur Nagar- 70 household water supply has been made operational. Adequate water supply is being provided to juhi baburiya rakhi mandi <p>Point 8</p> <ul style="list-style-type: none"> • Zone 5, Afeem Kothi Rakhi Mandi, Railway colony- 15 tankers (5000 lts each= 75000 lts) are designated in Afeem kothi. For piped water supply an early release of fund is requested @262.67 lakhs. Minimum 105 lts/head is provided. <p>Kanpur Dehat</p> <p>Point 1 (pg. 4393)</p> <ul style="list-style-type: none"> • No requirement of RO in Khand chandpur • Water is supplied through overhead tank and tankers. • Supply- 135 LPCD 	<p>No update</p>

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
	<p>Fatehpur Point 1 (pg. 4515)</p> <ul style="list-style-type: none"> • Godhrauli (576 households)- ate scheme, 5 tankers (135 LPCD) • Baniyakheda- 230 families pipeline/ tanker • Abhaypur- 1064 families/ overhead tank 325KL • Ashapur- 187 households (10 not connected) <p>Annexure 1</p>	
<p>2. Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride) (Pg. 3439)</p> <p>Proposed Timeline: within 1-2 months</p> <p>Agreed/ recommended Timeline by the State:</p> <ul style="list-style-type: none"> • 2 months (as per o/d 30 Jan 2025) 	<p>Kanpur Nagar</p> <ul style="list-style-type: none"> • Point 9 (pg. 4457) Affected areas as per CMO- Juhi Baburiya (Rakhi Mandi), Tejab Mill campus (Anwarganj), Panki Industrial area, Jajmau, Rooma TSDF and Nauraiya Kheda. • Para 10- 7476 patients examined. • Para 11- 347 (tested for mercury and chromium)- 12 have high mercury and 24 have high chromium (inference from submission). 	<p>Kanpur Nagar (pg. 4997)</p> <ol style="list-style-type: none"> 1. Meeting convened at GSVMM college on 08.01.26- SOP for phase 1 blood sample survey was prepared. 2. Phase 1- survey will be conducted in pre-identified area. From each cluster, 30 household will be selected and from each household 2 blood samples (child below 5yrs and adult above 18 yrs) will be collected.

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
	<ul style="list-style-type: none"> • Para 12- serum samples are collected and tested at RML (Annexure pg. 4497) Pg. 4499- shows drastically high level of mercury • Pg. 4500- list of chromium contaminated humans- Rakhi mandi, Armapur, Gangaganj Panki, Block C & B Panki, Swaraj Nagar, Swaraj Nagar, Ratanput colony, Nauraiya kheda, Tejab mills, Bajpai Nagar, Rasulabad, Rooma & Ganga hojari rooma, SR Hojari Rooma, Maya Rooma, Jay bharat, AV Tex rooma, S Pen Rooma, Manohar Nagar, Sheetla bazar, Maiku purwa, Laxminiya Urwa, Rakhi Mandi Jhakarkati etc <p>Kanpur Dehat Point 2 (pg. 4395)</p> <ul style="list-style-type: none"> • CMO informed- 6 mercury/ chromium infected villages in the district with 4826 persons. • Villages- chauhanpurva (700 people), Palan purwa (780) & Yadav purwa (220)- 	<p>3. “13. ...In case any person is found symptomatic, necessary treatment and follow-up shall be undertaken at GSVMM college.”</p> <p>4. In Kanpur Nagar- 8 identified areas comprising of 17 clusters have been finalised. Out of 510 households, 1020 individuals have been tested.</p> <p>5. Out of 586 blood samples- report of 233 samples have been received. (Annex 5, pg. 5020)</p> <p>a) 215- high chromium b) 4- Chromium and mercury 10- Chromium and lead</p> <p>6. Phase 2 blood samples survey will be concluded within one year of completion of Phase-1.</p>

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
	<p>samples of 42 individuals collected (therefore survey incomplete) (Annexure pg. 4425) No report annexed</p> <p>Fatehpur Point 2 (pg. 4517) Total 1175 people screened/ 171 tested (148 have high chromium and 3 have mercury, 15 suffering from liver issue and 1 from kidney)</p> <ol style="list-style-type: none"> 1) Godhrauli 2) Baniyakheda 3) Abhaypur 4) Ashapur <p>Annexure 7 (pg. 4562) Medicine and disease list at pg. 4570 Chromium/ mercury contaminated list- pg. 4589</p>	<p>Kanpur Dehat</p> <ol style="list-style-type: none"> 1. 3 preidentified areas, alongwith 7 surrounding areas. 2. Sample collected from 300 households, i.e., 600 samples will be taken. 3. Report received for 104 samples out of 224 blood samples taken, indicated that- <ol style="list-style-type: none"> a) 101- high chromium b) 2- chromium and mercury 3. Phase 2 blood samples survey will be concluded within one year of completion of Phase-1. (Annex 5, pg. 5116) <p>Fatehpur</p> <ol style="list-style-type: none"> 1. Under Phase 1, four pre-identified affected areas have been included. Blood samples were collected from 300 households (568 samples collected). 2. Test report is awaited from RML, Lucknow

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
		3. Phase 2 survey shall be completed within 1 year of completion of phase 1.
<p>4. Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities</p> <p>Proposed Timeline- 3 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Kanpur Nagar</p> <ul style="list-style-type: none"> Point 14 (pg. 4458) Heavy metal testing facilities are available at Lucknow <p>Kanpur Dehat Point 3 Issue is covered at headquarter level</p> <p>Fatehpur Point 3 (pg. 4518) Collected samples are tested at RML Lucknow/ CSIR-IITR Lucknow</p>	<p>Convenience note (Pg. 5140)</p> <p><i>“15. That the Principal, GSVMM Medical College, vide letter No. 468/N.D./2026 dated 23.01.2026, has informed that the Medical College has sufficient space for establishing a heavy metal testing laboratory. Further proceedings for establishment of laboratory are under process.”</i></p>
<p>5. List of all Industries (Regardless of Category/ legal/ illegal/ in-house)- Kanpur Nagar, Kanpur Dehat, Fatehpur</p> <p>Proposed Timeline- 1 month</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Kanpur Nagar</p> <ul style="list-style-type: none"> Point 16 (pg. 4459) Total 37952 manufacturing units <p>Kanpur Dehat Point 4 (pg. 4396) Total 7287 manufacturing industries- none generate chromium and mercury waste as per Deputy Commissioner</p>	<p>No further update</p>

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<ul style="list-style-type: none"> 1 months (as per o/d 30 Jan 2025) 	<p>Fatehpur Point 4 Provided in previous affidavit as well</p>	
<p>6. Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat)</p> <p>Proposed Timeline- 2 weeks</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Kanpur Dehat Point 5 (pg. 4396) The boundary wall shall be constructed 3 months from the date of financial sanction.</p> <p>Fatehpur Point 5 (pg. 4519) Completed at 5 locations Photos at <i>Annexure 9</i></p>	<p>Kanpur Dehat</p> <ol style="list-style-type: none"> Meeting held between UPPCB and IIT Kanpur to assess feasibility of constructing a boundary wall. Entire Chromium waste has been lifted and disposed of through authorised TSDF. IIT Kanpur recommended that <i>“after removal of chromium waste, remaining soil at the site must be analysed for contamination. Thereafter the contaminated soil should be covered with clean soil, followed by plantation/ phytoremediation measures, so as to prevent further</i>

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
		<p><i>dispersion of chromium particles into the air.”</i></p> <p>4. CPCB has inspected the site..</p> <p>Fatehpur No update filed</p>
<p>6. Soil, Sludge and Water Analysis of- Panki/ Shanigawa Landfill Site/ STP @ Pankha, Sajari</p> <p>Proposed Timeline: 1.5 months</p> <p>Agreed/ recommended Timeline by the State:</p> <ul style="list-style-type: none"> • 1.5 months (as per o/d 30 Jan 2025) • Report awaited from IIT Kanpur- March 2025 	<p>Kanpur Nagar</p> <ul style="list-style-type: none"> • Point 18 (pg. 4459) Sludge at both STPs of jajmau have high Chromium (beyond permissible limits) • STPs at Sajari, Bingawan and Panka have chromium within permissible limit. 	<p>No update filed on why the sludge of 3 STPs carry Chromium</p>
<p>7. Operate Existing STP (Resolving Non-Compliance Within 2 Months)</p> <p>Proposed Timeline: 2 months</p>	<p>Kanpur Nagar</p> <p>Kanpur Dehat No STP</p> <p>Fatehpur Point 10 (pg. 4521) Waiting final approval and tendering process.</p>	<p>Kanpur Nagar</p> <ol style="list-style-type: none"> 1. 210 MLD Bingawan is non- complaint. 2. UPPCB & IIT Kanpur undertook lab test and STP Bingawan is now compliant.

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<p>Agreed/ recommended</p> <p>Timeline by the State:</p> <p>STP Jajmau- April 2025 STP Bingawan- May 2025</p>	<p>Currently no STP</p>	
<p>8. Drain Action Plan- Untapped & Over Flowing tapped Drains</p> <p>Proposed Timeline: 2 weeks</p> <p>Agreed/ recommended</p> <p>Timeline by the State:</p> <ul style="list-style-type: none"> • 2 weeks (as per o/d 30 Jan 2025) 	<p>Kanpur Nagar No information updated</p> <p>Kanpur Dehat Point 8 (4397)</p> <ul style="list-style-type: none"> • DPR- 2 months • Execution- 2 yrs (post approval) <p>Fatehpur Point 8 (pg. 4520) Waste stabilisation pond</p>	<p>No update filed</p>
<p>9. Permanent Monitoring Plan for Existing STP/ CETP/CCRU/ Landfills/ TSDFs</p> <p>Proposed Timeline: 3 weeks</p> <p>Agreed/ recommended</p> <p>Timeline by the State:</p> <ul style="list-style-type: none"> • 3 weeks (as per o/d 30 Jan 2025) 	<p>Kanpur Nagar Point 25 Weekly monitoring by UPPCB</p> <p>Kanpur Dehat Point 9 (4398) TSDF- UPPCB monitors groundwater every 15 days</p> <p>Fatehpur NA</p>	<p>Permanent monitoring authority- UPPCB</p>

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<p>10. Construction and Installation of sewage system and STP in Kanpur Dehat and Fatehpur</p> <p>Proposed Timeline: 6- 12 months</p> <p>Agreed/ recommended Timeline by the State:</p> <p>Kanpur dehat- sewer lines in 2 yrs and short term bio remediation of drains would be completed by June 2025.</p> <p>Fatehpur- STP in 2 yrs</p>	<p>Kanpur Nagar NA</p> <p>Kanpur Dehat Point 10 After approval- 2 yrs</p> <p>Fatehpur Point 10 (pg. 4521) Waiting final approval and tendering process</p>	<p>No further update filed</p>
<p>11. Removal of Chromium, Mercury and Ash from the affected area</p> <p>Proposed Timeline: 5-6 months</p> <p>Agreed/ recommended Timeline by the State:</p> <p>Kanpur dehat- 1 month from the time funds are allocated.</p>	<p>Kanpur Nagar No update filed</p> <p>Kanpur Dehat Point 11 (4399) All waste has been lifted</p> <p>Fatehpur Point 11 (pg. 4522) Study undertaken by CSIR Lucknow, report awaited</p>	<p>Kanpur Dehat No update filed</p> <p>Fatehpur 1. 4 member committee shall be constituted (with CPCB) to determine the suitable technology. Institution and to finalise the rates for disposal of chromium through TSDF, and remediation</p>

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
Fatehpur- 2-3 months for godhrauli village.		of soil and ground water. Timeline- 6 months 2. 5 member district- level sub committee shall be constituted for execution and monitoring at local level (under ADM's chairmanship)
12. Soil & Ground Water Remediation Proposed Timeline: 6 months Agreed/ recommended Timeline by the State: 2 yrs	Kanpur Nagar Kanpur Dehat Point 12 (pg. 4400) Proposals are being attempted to be taken from Expert agencies Fatehpur	No update filed
13. River Rejuvenation Plan (Senger/Noon/Pandu Rivers)- Including Flood Plain Zoning, Rain water harvesting, watershed development, encroachment removal, Eco- flow Proposed Timeline: 3 months	Kanpur Nagar Point 26 NIH Roorkee is to submit interim report for FPZ by Nov 2025 Kanpur Dehat Point 13 FPZ of Rivers Sengar and Non and Pandu- Survey of India has proposed 6 months time to prepare DEM	No further updated filed

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<p>Agreed/ recommended</p> <p>Timeline by the State:</p> <ul style="list-style-type: none"> 3 months (as per o/d 30 Jan 2025) 	<p>Pertinent to note (para 16)- all rivers were flooded therefore survey couldn't be completed.</p> <p>Fatehpur</p> <p>Point 13 (pg. 4523)</p> <p>Tasked to- Irrigation dept, executive engineer</p>	
<p>14. Government <i>Multi-Speciality Medical Aid Facility</i> for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)</p> <p>Proposed Timeline- 6 months</p> <p>Agreed/ recommended</p> <p>Timeline by the State:</p> <ul style="list-style-type: none"> 6 months (as per o/d 30 Jan 2025) 	<p>Kanpur Nagar</p> <p>Point 27 (pg. 4462)</p> <p>Health camp in affected area is being organised by doctors of GSVM and JK Cancer hosp</p> <p>Kanpur Dehat</p> <p>Point 14 (pg. 4403)</p> <ul style="list-style-type: none"> Ayushman card is being made In future, if required, treatment shall be facilitated at GSVM Medical college, Kanpur Nagar <p>Fatehpur</p> <p>Point 14</p> <p>Ayushman cards/ PM Jan Arogya card</p>	No further update filed
<p>15. Induction Of Workforce in CPCB/ PCB</p>	<p>Kanpur Nagar</p> <p>This issue is adjudicated by the hon'ble Supreme Court of India</p>	No further update filed

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<p>Proposed timeline: 5 months</p> <p>Agreed/ recommended timeline by the State:</p> <ul style="list-style-type: none"> 5 months (as per o/d 30 Jan 2025) 	<p>in WP (C) 13029/1985 (vide order dated 08/5/25)</p> <p>Kanpur Dehat Point 15 (pg. 4403) 8 new appointments at different posts in UPPCB done</p> <p>Fatehpur No update filed</p>	
<p>16. Technical Infrastructure to State PCB/ SGWB</p> <p>Proposed Timeline- 5 months</p> <p>Agreed/ recommended Timeline by the State: 5 months (as per o/d 30 Jan 2025)</p>	<p>No update filed</p>	<p>No update filed</p>
<p>17. Continuous supply of Electricity for STP/CETP/ Hospitals</p> <p>Proposed Timeline- 5 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Kanpur Nagar Point 29 (pg. 4463-64)</p> <ul style="list-style-type: none"> Proposed interlink system between both the STP at Bingawan <p>Fund approval pending for STP jajmau- reconstruction of substation</p>	<p>Kanpur Nagar No update filed</p> <p>Kanpur Dehat NA</p> <p>Fatehpur NA</p>

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<ul style="list-style-type: none"> 5 months (as per o/d 30 Jan 2025) 	<p>Kanpur Dehat NA</p> <p>Fatehpur NA</p>	
<p>18. Bye- Laws for Preventing Environmental Pollution from Mercury (in lines of Minamata Convention)</p> <p>Proposed Timeline- 5 months</p> <p>Agreed/ recommended Timeline by the State:</p>	No update filed	No further update
<p>19. Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.</p> <p>Proposed Timeline- 2 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Kanpur Nagar No update filed</p> <p>Kanpur Dehat Point 19 (pg. 4403) UPPCB letter to CGWB</p> <p>Fatehpur No information filed</p>	No update filed
<p>20. Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in</p>	<p>Kanpur Nagar No update filed</p> <p>Kanpur Dehat Point 20</p>	No update filed

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
<p>Fatehpur and Kanpur Dehat, Kanpur Nagar</p> <p>Proposed Timeline- 2 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Show Cause Notice- 3 units for illegal chromium and ash</p> <p>Fatehpur No update filed</p>	
<p>21. Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar</p> <p>Proposed Timeline- 2 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Kanpur Nagar No update filed</p> <p>Kanpur Dehat Point 21 UPPCB letter to- CGWB</p> <p>Fatehpur No update filed</p>	<p>Kanpur Nagar (pg. 4995)</p> <ol style="list-style-type: none"> 1. Proposal has been prepared by IIT Kanpur, for conducting a cluster based sample survey and mapping 2. Survey to be conducted in 2 phases. (estimated budget for 3 districts- Rs 2,65,50,000/-) 3. Pre- identified area survey (timeline- 6 months after budgetary allocation) 4. Remaining area survey <p>Kanpur Dehat No update filed</p> <p>Fatehpur</p> <ol style="list-style-type: none"> 1. Proposal has been prepared by IIT Kanpur, for conducting a cluster

Recommendations Date: 23.01.2025	Compliance by State of UP (as per reply affidavit dated 6.10.2025)	Compliance by State of UP (as per reply affidavit dated 02.02.2026)
		<p>based sample survey and mapping</p> <p>2. SoP is same as Kanpur Nagar. The Survey will be conducted in 2 phases.</p> <p>3. Timeline for completion of survey:</p> <p>a) Phase 1- study will require six months after fund allocation</p> <p>b) Phase 2- require additional 6- 12 months.</p>
<p>22. Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio-Accumulation of Heavy Metals.</p> <p>Proposed Timeline- 2 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Kanpur Nagar No update filed</p> <p>Kanpur Dehat Point 22 (pg. 4405)</p> <ul style="list-style-type: none"> • CMO informed- 6 mercury/ chromium infected villages in the district with 4826 persons. • Villages- chauhanpurva (700 people), Palan purwa (780) & Yadav purwa (220)- samples of 42 individuals collected. <p>Fatehpur No update filed</p>	<p>No update filed</p>

5. That the accompanying tabulated statement provides a comparative analysis of the proposed timelines, the timelines indicated by the State, and the actual status of compliance as emerging from the latest affidavits. The assessment also highlights instances of partial compliance, non-compliance, absence of material updates, and inconsistencies in the data furnished by the State authorities.

Following is the compliance/ execution of the 22 recommendations with timeline (as provided by the Responding State and departments)

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
1.	RO – NF Water Plants: Clean Water for All Domestic Purposes at centralised and de- centralised installed RO- NF systems (Identify the usage of wells/handpumps/ borewells/ water source for animals and agriculture) Proposed Timeline: within 2 Months Agreed/ recommended Timeline by the State:	Not Complied 1. Although, some places have been provided with clean drinking water through pipe lines and tankers. However, not all areas have been provided with piped water supply. 2. New contaminated areas have been discovered that may be needing safer, cleaner and	Not complied 1. Same 2. Same	Not complied 1. Same 2. same

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
		accessible water.		
2.	<p>Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride) (Pg. 3439)</p> <p>Proposed Timeline: within 1- 2 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Not Complied</p> <p>1. State has begun the survey/ sampling.</p> <p>2. The SoP is flawed and leaves out a lot of people without any blood tests/ diagnosis.</p> <p>3. A per the SoP, people between the age of 5yrs to 18 yrs will be left out of survey. AIIMS was to make an SoP for diagnosis and treatment. No Affidavit from AIIMS has come on record.</p>	<p>Not Complied</p> <p>1. SoP for blood sampling is flawed</p> <p>2. No Affidavit filed by AIIMS</p>	<p>Not complied</p> <p>1. SoP for diagnosis and sampling is flawed.</p> <p>2. No Affidavit filed by AIIMS</p>

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
3.	<p>Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities</p> <p>Proposed Timeline- 3 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>
4.	<p>List of all Industries (Regardless of Category/ legal/ illegal/ in-house)- Kanpur Nagar, Kanpur Dehat, Fatehpur</p> <p>Proposed Timeline- 1 month</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>List provided, however information on contaminating industries/ units not provided yet.</p> <p>Eg. How are STPs receiving Chromium and where are residents getting contaminated with lead, mercury, chromium etc?</p>	<p>List provided, however information on contaminating industries/ units not provided yet.</p> <p>Eg. How are STPs receiving Chromium and where are residents getting contaminated with lead, mercury, chromium etc?</p>	<p>Not Complied</p> <p>No list/ information provided</p>
5.	<p>Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat)</p>		<p>Kindly provide a timeline and compliance update.</p> <p>Meeting held between UPPCB</p>	<p>Kindly provide a timeline and compliance update.</p>

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
	<p>Proposed Timeline- 2 weeks</p> <p>Agreed/ recommended Timeline by the State:</p>		and IIT Kanpur to assess feasibility of constructing a boundary wall.	Meeting held between UPPCB and IIT Kanpur to assess feasibility of constructing a boundary wall.
6.	<p>Soil, Sludge and Water Analysis of- Panki/ Shanigawa Landfill Site/ STP @ Pankha, Sajari</p> <p>Proposed Timeline: 1.5 months</p> <p>Agreed/ recommended Timeline by the State:</p>	No update filed on why the sludge of 3 STPs carry Chromium	No STP established	No STP established
7.	<p>Operate Existing STP (Resolving Non-Compliance Within 2 Months)</p> <p>Proposed Timeline: 2 months</p> <p>Agreed/ recommended Timeline by the State:</p>	No update of performance of STPs in Kanpur Nagar district	No STP in Kanpur dehat	No STP in Fatehpur
8.	<p>Drain Action Plan- Untapped & Over Flowing tapped Drains</p>	<p>Not Complied</p> <p>Kindly provide a</p>	<p>Not Complied</p> <p>Kindly provide a</p>	<p>Not Complied</p> <p>Kindly provide a</p>

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
	<p>Proposed Timeline: 2 weeks</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>timeline and compliance update</p>	<p>timeline and compliance update</p>	<p>timeline and compliance update</p>
9.	<p>Permanent Monitoring Plan for Existing STP/ CETP /CCRU/ Landfills/ TSDFs</p> <p>Proposed Timeline: 3 weeks</p> <p>Agreed/ recommended Timeline by the State: Monitoring system already in place.</p>	<p>Monitored by UPPCB</p>	<p>Monitored by UPPCB</p>	<p>Monitored by UPPCB</p>
10.	<p>Construction and Installation of sewage system and STP in Kanpur dehat and Fatehpur</p> <p>Proposed Timeline: 6-12 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
	Kanpur dehat- sewer line			
11.	Removal of Chromium, Mercury and Ash from the affected area Proposed Timeline: 5-6 months Agreed/ recommended Timeline by the State:	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update. Source of chromium, lead, mercury in humans not known. No update provided.	Not Complied Kindly provide a timeline and compliance update
12.	Soil & Ground Water Remediation Proposed Timeline: 6 months Agreed/ recommended Timeline by the State:	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update
13.	River Rejuvenation Plan (Senger/Noon/ Pandu Rivers)- including Flood Plain Zoning, Rain water harvesting, watershed development, encroachment removal, Eco- flow	Not Complied	Not Complied	Not Complied

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
	<p>Proposed Timeline: 3 months</p> <p>Agreed/ recommended Timeline by the State:</p>			
14.	<p>Government Multi-Speciality Medical Aid Facility for victims of Heavy metal contamination (can be established in existing Govt Hospitals in all three districts)</p> <p>Proposed Timeline- 6 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>
15.	<p>Induction Of Workforce in CPCB/ PCB</p> <p>Proposed Timeline- 5 months</p> <p>Agreed/ recommended Timeline by the State:</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>	<p>Not Complied</p> <p>Kindly provide a timeline and compliance update</p>
16.	<p>Technical Infrastructure to State PCB/ SGWB</p>	<p>Not Complied</p> <p>Kindly provide a</p>	<p>Not Complied</p> <p>Kindly provide a</p>	<p>Not Complied</p> <p>Kindly provide a</p>

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
	Proposed Timeline- 5 months Agreed/ recommended Timeline by the State:	timeline and compliance update	timeline and compliance update	timeline and compliance update
17.	Continuous supply of Electricity for STP/CETP/ Hospitals Proposed Timeline- 5 months Agreed/ recommended Timeline by the State:	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update
18.	Bye- Laws for Preventing Environmental Pollution from Mercury (in lines of Minamata Convention) Proposed Timeline- 5 months Agreed/ recommended Timeline by the State:	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update
19.	Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.	Not Complied Kindly provide a	Not Complied Kindly provide a	Not Complied Kindly provide a

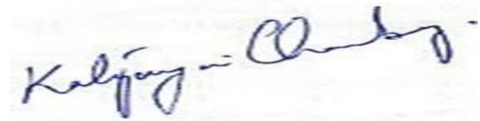
S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
	Proposed Timeline- 2 months Agreed/ recommended Timeline by the State:	timeline and compliance update	timeline and compliance update	timeline and compliance update
20.	Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar Proposed Timeline- 2 months Agreed/ recommended Timeline by the State:	Not Complied Kindly provide a Timeline and compliance update	Not Complied Kindly provide a Timeline and compliance update	Not Complied Kindly provide a Timeline and compliance update
21.	Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar Proposed Timeline- 2 months Agreed/ recommended Timeline by the State:	Not Complied Kindly provide a Timeline and compliance update	Not Complied Kindly provide a timeline and compliance update	Not Complied Kindly provide a timeline and compliance update
22.	Survey of People/ Cattle/	Not Complied Kindly provide a	Not Complied Kindly provide a	Not Complied Kindly provide a

S.No.	Recommendations	Compliance by Kanpur Nagar	Compliance by Kanpur Dehat	Compliance by Fatehpur
	Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio-Accumulation of Heavy Metals. Proposed Timeline- 2 months Agreed/ recommended Timeline by the State:	timeline and compliance update	timeline and compliance update	timeline and compliance update

6. That from the foregoing analysis, it is evident that while certain steps have been initiated by the State, substantial gaps persist in ensuring timely and effective compliance with the recommendations. In several instances, the actions taken are either incomplete, delayed beyond the prescribed timelines, or lacking in necessary detail and supporting material. Further, critical aspects such as identification of pollution sources, comprehensive health surveillance, remediation measures, and infrastructure development remain inadequately addressed.
7. That it is also pertinent to note that in multiple areas, no updated information has been furnished by the State despite the lapse of considerable time, thereby impeding a meaningful assessment of compliance. In certain cases, the measures undertaken appear to be ad hoc or interim in nature, without a structured or time-bound plan for long-term resolution.

8. It is, therefore, most respectfully prayed that this Hon'ble Tribunal may be pleased to issue appropriate directions as deemed fit in the facts and circumstances of the present case, to secure expeditious and comprehensive compliance with the recommendations, in the interest of environmental protection and public health.

Dated: 01.04.2026

A handwritten signature in blue ink, appearing to read 'Katyayni - Chauhan', is written on a light-colored background.

Through
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